

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING  
LOK SABHA  
UNSTARRED QUESTION NO. 3177  
TO BE ANSWERED ON 12<sup>TH</sup> MARCH, 2020

**PORT AT DUGARAJAPATNAM**

3177. SHRI KESINENI SRINIVAS:

Will the Minister of SHIPPING be pleased to state:  
पोत परिवहन मंत्री

- (a) whether the Union Government proposes to set up a port at Dugarajapatnam as promised under the Andhra Pradesh Reorganisation Act, 2014;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Union Government has received any alternate location from the State Government for the same; and
- (d) whether there are any other plan to develop ports in Andhra Pradesh as promised under the Andhra Pradesh Reorganisation Act, 2014 and if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING  
(SHRI MANSUKH MANDAVIYA)

- (a)&(b) The development of new Major Port at Duggirajapatnam in Andhra Pradesh is included in Schedule XIII of the Andhra Pradesh Re-organisation Act, 2014. NITI Aayog had examined the proposal for development of new Major Port at Duggirajapatnam in consultation with Ministry of Shipping, Ministry of Finance and Government of Andhra Pradesh and it has been concluded that the project will not be viable due to strong competition from nearby Ports of Krishnapatnam, Ennore and Chennai which are 40, 80 & 80 KMs away respectively from the proposed Port.
- (c) Yes, Sir. State Government of Andhra Pradesh had requested the Government of India for providing financial assistance for development of Ramayapatnam as a Major Port in lieu of Duggirajapatnam.
- (d) No, Sir. State Government of Andhra Pradesh has already notified the port limits of Ramayapatnam Port as a Non Major Port in Andhra Pradesh.

\*\*\*\*\*